

Seventeenth Loksabha

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Title: Rajya Sabha agreed without any amendment to the Narcotics Drugs and Psychotropic Substances (Amendment) Bill, 2021. Rajya Sabha also agreed to join the Joint Committee of the Houses of Parliament to amend the Biological Diversity Act, 2002.

SECRETARY GENERAL: Sir, I have to report the following messages received from the Secretary General of Rajya Sabha:

- (i) “In accordance with the provisions of rule 127 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to inform the Lok Sabha that the Rajya Sabha at its sitting held on the 20th December, 2021 agreed without any amendment to the Narcotic Drugs and Psychotropic Substances (Amendment) Bill, 2021 which was passed by the Lok Sabha at its sitting held on the 13th December, 2021.”
- (ii) ‘I am directed to inform the Lok Sabha that the Rajya Sabha at its sitting held on Monday, the 20th December, 2021 has adopted the enclosed motion concurring in the recommendation of the Lok Sabha that the Rajya Sabha do join in the Joint Committee of the Houses of Parliament on the Bill further to amend the Biological Diversity Act, 2002. The names of the Members of the Rajya Sabha to serve on the said Joint Committee are set out in the motion.

MOTION

“That this House concurs in the recommendation of the Lok Sabha that this House do join in the Joint Committee of the Houses on the Bill further to amend the Biological Diversity Act, 2002 and resolves that the following Members of the Rajya Sabha be appointed to serve on the said Joint Committee: --

1. Shri Shiv Pratap Shukla
 2. Dr. Anil Agrawal
 3. Shri Neeraj Shekhar
 4. Shrimati Ramilaben Becharbhai Bara
 5. Shri Jairam Ramesh
 6. Shri Jawhar Sircar
 7. Shri Tiruchi Siva
 8. Dr. Amar Patnaik
 9. Prof. Ram Gopal Yadav
 10. Shri Ram Nath Thakur.” ’
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